

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 104, 105 and 106 of 2012

Dated: 1st April, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Tata Power Company Ltd. Appellant (s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant (s): Mr. Amit Kapur
Mr. Vishal Anand**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Ms. Richa Bharadwaja for R.1**

ORDER

The learned counsel for the Appellant has finished his arguments.

Post the matter for making the reply by the learned counsel for the Commission on **26.04.2013**.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/rkt